NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 140(ND)16 CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN

HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.10.2016

NAME OF THE COMPANY: M/s. Sanjeev Mittal & Anr. V/s. M/s. Shubham Rolling Mills Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO NAME DESIGNATION REPRESENTATION SIGNATURE

1. ARUM Saxero Adv. J Pelihierry

2. Mr. Anushree Adv J Pelihierry

ORDER

Learned counsel for the petitioner is present. None for the respondents. Issue notice to the respondents. Dasti in addition is permitted to be served.

List on 24.10.2016.

541-

(R. Varadharajan)

Member (Judicial)

(Maharaj Krishan Hanjura)

Member (Judicial)

Sd1-